

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.2237
TO BE ANSWERED ON 28.07.2017

DEVELOPMENT AND PROTECTION OF CHILDREN

2237. SHRI JYOTIRADITYA M. SCINDIA:
SHRI R. GOPALAKRISHNAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of the miserable condition of children who have been sufferers of malnutrition, child marriage and school dropouts at the elementary level of education in the country and if so, the details thereof;
- (b) whether the Government has formulated/implemented schemes/programmes for their development, protection and welfare;
- (c) if so, the details thereof along with the funds allocated/released and utilized thereunder during each of the last three years and the current year, scheme and States/UT-wise;
- (d) whether the rural children are less benefited through these schemes in comparison to urban children, if so, the details thereof and the reasons therefor; and
- (e) the other steps taken/being taken by the Government to protect the interest of children, particularly rural children and to improve their condition?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI KRISHNA RAJ)

- (a) As per the recent report of National Family Health Survey (NFHS - IV) – conducted by Ministry of Health and Family Welfare in 2015-16, 35.7% children under 5 years of age are underweight and 38.4% are stunted indicating a reduction from the previous NFHS –III conducted in 2005-06, which reported 42.5% children under 5 years of age as underweight and 48% stunted.

The comparison of data from recent NFHS - IV in 2015-16 and NFHS - III in 2005-06 shows that the prevalence of child marriage has declined from 2005-06 to 2015-16 from 47.4 to 26.8 per cent, for women aged 20-24 and reduced from 32.3 to 20.3 per cent, for men aged 25-29.

The total school drop-out rate, for the year 2014-15 at Primary and Upper-Primary level, for the Government schools are 5.19 and 11.72 respectively.

- (b) & (c): The Ministry of Women and Child Development is implementing several schemes and programs like Anganwadi Services under the Umbrella Integrated Child Development Services Scheme, Scheme for Adolescent girls and Pradhan Mantri Matru Vandana Yojana as direct targeted interventions to address the problem of malnutrition in the country. The other schemes being implemented by MWCD for development, protection & welfare of children are Integrated Child Protection Scheme (ICPS) to create a safe and secure

environment for overall development of children in need of care and protection, Beti Bacho Beti Padhao (BBBP) to improve the Child Sex Ratio and the girl children literacy.

The Ministry of Human Resource Development is implementing Sarva Shiksha Abhiyan (SSA) for universalisation of elementary education with including universal access and retention, bridging of gender and social category gaps in elementary education, and achieving significant enhancement in learning levels of children. The Mid Day Meal Scheme is an ongoing Centrally Sponsored Scheme which covers all school children studying in Class I-VIII of Government, Government-Aided schools and Special Training Centers including Madaras and Maqtabs under SSA. Therefore, SSA addresses two of the pressing problems for majority of children in India, viz. Hunger and education. The MHRD is also implementing Kasturba Gandhi Balika Vidyalaya (KGBV) for setting up of residential schools at upper primary level for girls belonging predominantly to the SC, ST, OBC and minority communities.

The details of funds allocated/released and utilized for the above mentioned schemes, State/UT-wise are at **Annexure-I** to **Annexure-VIII**. The information in respect of other Schemes of the Ministry is available in the Annual Reports of the respective years of the Ministry that are available in the Library of Lok Sabha. The details are also available in the public domain i.e. on the Ministry's website viz. www.wcd.nic.in.

- (d) & (e): No Madam. The Government has been taking different measures to provide the protection and development of children. The schemes/programmes have the target to reach each and every child of the country, so the benefits to the children are always addressed equally to the urban as well as rural area. The other steps being taken by the Ministry of Women and Children Development to protect the interest of children include the launch of Khoya paya portal for missing children, Childline for rescuing and assisting children in distress conditions, POCSO e-Box for making complaint through internet. The National Plan of Action for Children framed by this Ministry gives due attention to the inter-relatedness of deprivations and needs, and proposes measures to address each of them, while ensuring that all children from all strata develop to their full potential in a holistic manner. Further, the Ministry of WCD has framed Special Operating Procedures (SOPs) for implementation with the help of Railways for rescue and rehabilitation of runaway, abandoned, kidnapped, trafficked children via railways.

Statement referred to in reply to Part (c) of the Lok Sabha Unstarred Question No.2237 for 28.07.2017 by Shri. Jyotiraditya M. Scindia, Kumar Sushmita Dev and Shri. R. Gopalakrishnan, MP regarding Funds allocated/utilized, State-wise and year-wise during the current year and last three years for ICDS Scheme:

(Rupees in lakhs)								
S. No.	STATE	2014-15		2015-16		2016-17		2017-18
		Fund allocated	Exp. Reported by States including state share	Fund allocated	Exp. Reported by States including state share	Fund allocated	Exp. Reported by States including state share*	Fund allocated
1	2	3	4	4	6	5	8	6
1	ANDHRA PRADESH	146774.75	135715.16	57275.69	98148.45	66320.8	60837.44**	57734.09
2	BIHAR	161324.93	174287.15	103825.6	144090.04	118386	95433.75**	99462.89
3	CHHATTISGARH	68655.62	76484.69	38456.25	64376.96	45571.53	55354.42	44398.57
4	GOA	3083.12	2569.60	1534.47	2715.22	1425.11	2130.53	1578.72
5	GUJARAT	91125.50	83162.09	53615.47	98608.32	51689.62	95360.17	54500.86
6	HARYANA	40493.25	35837.16	24303.01	26580.94	23998.21	12598.52**	20973.06
7	HIMACHAL PRADESH	22913.49	12233.27	21815.19	21044.30	22491.38	22901	20279.28
8	JAMMU & KASHMIR	38983.61	22464.07	37674.53	35271.02	36514.2	17953.58	30351.14
9	JHARKHAND	70521.29	68793.23	51447.03	57446.15	50295.88	50645.74**	47574.45
10	KARNATAKA	106639.48	148331.32	70382.19	154998.70	69812.39	137883.81	76548.50
11	KERALA	38709.88	45494.41	28914.01	58765.87	27876.25	39785.59	29143.02
12	MADHYA PRADESH	167243.63	166253.17	110186.44	196464.40	105073.4	120915.88**	104838.97
13	MAHARASHTRA	179359.58	147621.41	108414.94	107134.98	94520.98	24165.65**	101355.73
14	ODISHA	115982.58	116532.61	74205.41	106505.11	81747.78	104780.31	69059.17
15	PUNJAB	37449.41	32922.38	23362.09	14497.21	22565.21	11755.82**	21333.07
16	RAJASTHAN	89617.81	88413.35	60299.78	103243.25	57743.95	59343.5**	60030.97
17	TAMIL NADU	76008.64	102925.00	60259.86	78363.14	60456.95	97141.01	55287.02
18	UTTARAKHAND	0	28295.85	37129.94	28416.41	42501.03	26701.09	37180.82
19	UTTAR PRADESH	379930.88	474139.49	232999.05	373571.94	273329.6	332966.18**	246526.40
20	WEST BENGAL	28699.90	128536.18	25763.85	151836.50	30913.66	Not reported	26018.79
21	TELANGANA	167676.98	52841.4	100561.77	57138.46	103688.7	58066.58	95324.87
22	DELHI	26535.45	20875.21	16008.51	18120.31	14910.10	Not reported	14600.22
23	PUDUCHERRY	1551.41	2607.70	1069.05	1708.59	2471.06	2777.63	1101.85
24	ANDAMAN & NICOBAR	1114.00	1547.22	1119.37	991.04	1207.5	1058.93	1044.40
25	CHANDIGARH	1046.48	1115.55	1148.68	649.78	920.84	1114.37	1081.30
26	D. & NAGAR HAVELI	366.04	123.48	379.17	148.58	569.61	Not reported	388.07
27	DAMAN & DIU	199.17	266.25	295.99	92.37	343.96	224.35	237.88
28	LAKSHADWEEP	2904.75	96.12	173.74	122.64	148.31	Not reported	163.74
29	ARUNACHAL PRADESH	13361.73	12426.38	13129.63	12474.16	12974.07	Not reported	11937.97
30	ASSAM	172851.51	110234.09	90872.6	50864.92	87425.58	32590.62**	82300.11
31	MANIPUR	18516.92	10208.81	12951.5	13185.16	13260.73	8953.07	12766.39
32	MEGHALAYA	15114.25	15239.27	12954.9	1751.50	15744.32	10525.93**	12948.00
33	MIZORAM	6033.98	5556.16	5266.96	7017.65	5571.52	6075.24	4151.46
34	NAGALAND	14060.54	11809.67	11149.62	13692.96	12434.40	Not reported	10099.13
35	SIKKIM	3569.84	1775.36	2630.07	2560.52	2530.41	Not reported	1713.91
36	TRIPURA	16772.68	16471.05	12855.58	9267.31	14719.09	16204.54	13992.30
	Total	2325193.08	2354205.31	1504431.94	2111864.86	1572154.13	1506245.25	1468027.10

Statement referred to in reply to Part (c) of the Lok Sabha Unstarred Question No.2237 for 28.07.2017 by Shri. Jyotiraditya M. Scindia, Kumar Sushmita Dev and Shri. R. Gopalakrishnan, MP regarding Funds allocated/utilized, State-wise and year-wise during the current year and last three years for Adolescent Girls Scheme:

(Rs. in lakhs)

Sl. No.	States/UTs	2014-15		2015-16		2016-17		2017-18	
		Released	Utilised	Released	Utilised	Released	Utilised (as on 31.12.16)	Released (as on 12.06.17)	Utilised
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Andhra Pradesh	805.48	1864.15	675.68	762.79	762.99	1710.10	1709.90	Reports Awaited.
2	Arunachal Pradesh	120.94	95.29	78.41	152.86	126.25	99.68	56.92	
3	Assam	1042.63	749.91	817.44	1429.75	1356.94	149.18	0.00	
4	Bihar	6458.23	6261.54	875.28	1090.17	2696.83	1666.12	2756.29	
5	Chhattisgarh	4232.15	2833.08	2072.23	2203.10	1389.69	2772.50	1325.91	
6	Goa	236.44	250.62	337.905	337.91	131.50	259.21	192.87	
7	Gujarat	2270.30	5765.97	2234.25	6050.78	8443.18	2321.84	429.69	
8	Haryana	792.09	836.00	812.47	564.41	104.74	400.70	267.39	
9	Himachal Pradesh	583.71	626.76	956.78	958.74	720.45	720.40	349.09	
10	Jammu & Kashmir	292.12	136.31	156.27	227.13	194.63	184.69	42.96	
11	Jharkhand	944.50	254.87	193.31	1056.64	145.57	701.35	168.35	
12	Karnataka	4345.49	3244.55	3164.54	2672.50	740.73	2642.58	2035.11	
13	Kerala	802.45	1639.27	1201.84	1165.99	1057.73	893.89	425.87	
14	Madhya Pradesh	7395.74	6972.94	8746.45	8199.59	5302.02	8466.04	5464.29	
15	Maharashtra	386.74	2424.37	1531.25	5252.78	5334.42	3541.02	0.00	
16	Manipur	21.15	109.04	95.82	49.65	49.65	161.87	130.96	
17	Meghalaya	296.92	338.72	232.04	232.04	919.65	919.65	242.58	
18	Mizoram	96.37	101.25	90.65	103.49	91.78	103.49	103.40	
19	Nagaland	185.31	188.51	188.39	173.95	206.31	206.31	18.05	
20	Orissa	3528.36	3477.67	3477.67	3657.00	2867.25	3443.78	1780.97	
21	Punjab	0.00	934.70	814.7	0.00	0.00	448.77	0.00	
22	Rajasthan	4301.48	5504.85	3275.09	8.85	0.00	22.49	0.00	
23	Sikkim	55.99	55.86	48.2	32.54	32.54	13.43	13.43	
24	Tamil Nadu	4322.41	4205.15	4131.91	3896.38	2655.26	3076.85	2027.63	
25	Telangana	1226.48	1226.48	1242.82	1144.78	572.39	0.00	0.00	
26	Tripura	622.77	622.45	417.25	358.74	334.81	792.16	582.10	
27	Uttar Pradesh	14642.59	15803.12	8823.48	6031.13	10932.99	7631.00	588.32	
28	Uttaranchal	243.19	87.27	14.12	39.25	43.02	3.77	0.00	
29	West Bengal	0.00	261.61	0	1221.44	40.41	340.08	26.87	
30	A&N Islands	93.11	22.25	44.14	42.49	107.05	50.65	51.35	
31	Chandigarh	7.78	6.42	14.01	9.33	12.11	7.84	12.11	
32	Daman & Diu	0.00	0.00	0	0.00	14.14	15.94	10.34	
33	D & NH	0.00	0.00	16.44	14.41	16.44	16.44	12.64	
34	Delhi	655.20	496.75	228.43	317.17	276.66	676.90	341.48	
35	Lakshadweep	0.00	2.89	12.03	3.30	2.20	1.80	2.20	
36	Pondicherry	24.02	24.01	19.27	17.97	17.72	18.67	8.24	
	Total	61032.12	67424.63	47040.57	49479.05	47700.06	44481.19	21177.31	

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C. Maternity Benefit Programme (MBP)								
Erstwhile Indira Gandhi MatritvaSahyogYojana (IGMSY)								
Sl. No.	Name of the States/UTs	No of districts covered	2014-15 (Rupees in Lakh)		2015-16 (Rupees in Lakh)		2016-17 (Rupees in Lakh)	
			Funds released	Utilisation reported	Funds released	Utilisation reported	Funds released	Utilisation reported
1	Andhra Pradesh	1	3,004.65	2100.90	1502.32	318.01	-	NR
2	Arunachal Pradesh	1	41.49	41.49	20.74	20.74	17.44	0.00
3	Assam	2	1,744.74	NR	872.38	NR	-	NR
4	Bihar	2	4,862.81	2747.60	2431.40	0.00	-	347.11
5	Chhattisgarh	2	859.86	1081.75	429.94	1371.41	-	NR
6	Goa	1	164.30	257.60	82.16	144.09	75.37	25.37
7	Gujarat	2	1,504.88	1611.16	1090.90	1021.49	1056.20	627.14
8	Haryana	1	-	216.42	171.82	119.68	19.96	162.23
9	Himachal Pradesh	1	295.19	180.56	537.11	330.03	-	339.50
10	Jammu & Kashmir	2	522.38	NR	261.20	379.51	28.59	NR
11	Jharkhand	2	-	331.26	17.32	229.32	50.00	NR
12	Karnataka	2	-	1203.03	894.95	781.75	1306.96	NR
13	Kerala	1	934.59	567.47	515.60	499.91	-	374.08
14	Madhya Pradesh	2	3,627.44	2909.29	2358.21	1164.83	-	2987.50
15	Maharashtra	2	2,838.51	2663.22	1419.26	1641.43	2090.99	NR
16	Manipur	1	-	NR	0.00	NR	-	NR
17	Meghalaya	1	-	0.00	26.96	NR	-	NR
18	Mizoram	1	19.39	19.39	9.70	9.70	-	NR
19	Nagaland	1	56.90	56.90	28.46	28.46	-	NR
20	Odisha	2	1,796.57	1788.41	1606.61	1370.77	1120.64	1061.36
21	Punjab	2	-	418.59	33.10	NR	-	NR
22	Rajasthan	2	3,640.40	2156.69	1820.20	2678.15	-	232.81
23	Sikkim	1	24.12	24.80	12.06	4.69	11.64	0.60
24	Tamil Nadu	2	2,241.40	2405.76	1837.75	1419.05	1393.09	1354.09
25	Telangana	1	1,877.78	1877.78	938.90	469.45	169.66	NR
26	Tripura	1	209.70	73.16	479.83	172.11	-	115.24
27	Uttar Pradesh	3	-	99.11	47.64	0.00	-	NR
28	Uttarakhand	1	570.58	516.34	1182.74	343.96	-	NR
29	West Bengal	2	3,016.90	2072.68	1508.46	1317.95	40.86	1253.53
30	Delhi	2	371.42	412.75	929.70	461.67	-	NR
31	Andaman & Nicobar Islands	1	44.35	44.30	72.67	70.71	119.43	0.45
32	Puducherry	1	24.58	45.63	29.50	NR	-	NR
33	Chandigarh	1	-	32.80	162.37	12.35	-	NR
34	Daman & Diu	1	18.70	5.56	9.34	13.97	-	NR
35	Dadra & Nagar Haveli	1	-	0.00	5.62	NR	42.12	NR
36	Lakshadweep	1	-	NR	0.00	NR	148.45	NR
	Total	53	34,313.63	27962.40	23346.92	16395.19	7691.40	8881.01

* NR - Not Reported/ - = Not Released

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S.No.	Name of the States/UTs	2014-15			2015-16		
		Amount Released	Amount Utilised	Amount Unutilised	Amount Released	Amount Utilised	Amount Unutilised
1	Andhra Pradesh	301.62	301.62	1483.77	238.58	104.78	657.31
2	Arunachal Pradesh	130.68	130.68	104.81	571.68	92.02	701.46
3	Assam	1010.36	1332.49	55.58	597.9	1025.07	55.58
4	Bihar	204.75	1721.6	0	2687.89	1896.52	0
5	Chhattisgarh	821.24	1620.47	0	3955.55	2086.26	658.79
6	Goa	100	240.11	15.8	235.25	39.68	211.37
7	Gujarat	1925.75	1925.75	1069.27	2328.9	1510.37	1887.8
8	Haryana	1526.72	678.15	1079.29	496.44	350.89	45.09
9	Himachal Pradesh	835.71	835.71	665.63	604.04	1255.12	56.63
10	Jammu & Kashmir	-	-	-	113.35	0	113.35
11	Jharkhand	36.03	36.03	184.27	369.88	387.42	0
12	Karnataka	3689.87	3747.81	1122.39	1845.24	2193.66	70.57
13	Kerala	1354.35	1340.3	305.57	944.39	660.25	537.24
14	Madhya Pradesh	1889.69	2096.53	779.32	1116.03	2373.81	0
15	Maharashtra	762.32	762.32	0	3138.75	1975.29	1253.95
16	Manipur	138.48	1986.84	0	3082.18	1163.81	468.13
17	Meghalaya	2003.83	1975.5	28.33	1469.55	1497.88	0
18	Mizoram	1919.02	1919.02	0	2079.44	2079.44	0
19	Nagaland	957.41	939.48	17.94	2257.65	1473.21	97.13
20	Odisha	2544.82	1786.31	0	3309.07	2669.74	1370.51
21	Punjab	507.12	570.61	322.94	820.81	350.35	707.96
22	Rajasthan	3395.82	3654.4	0	3258.92	2929.43	312.22
23	Sikkim	390.24	413.88	23.73	562	303.74	356.11
24	Tamil Nadu	3067.1	4357.31	0	825.04	4151.9	0
25	Telangana	2087.59	203.53	2414.03	354.88	93.94	1711.8
26	Tripura	1227.34	1073.7	99.43	710.63	680.2	40.45
27	Uttar Pradesh	1798.9	3552.11	1815.4	2884.18	3293.57	1901.86
28	Uttarakhand	83.48	11.05	358.19	66.88	3.89	224.31
29	West Bengal	2574.04	4348.35	558.62	508.67	1067.29	0
30	Andaman & Nicobar Island	145.9	0	0	36.03	36.03	0
31	Chandigarh	21.98	228.3	159.09	357.82	324.15	140.73
32	Dadra & Nagar Haveli	68.61	6.71	2.92	58.66	5.84	55.74
33	Daman & Diu	80.61	32.72	106.49	82.82	57.69	131.62
34	Delhi	606.22	838.68	255.76	1363.4	931.53	656.15
35	Lakshadweep	-	-	-	0	-	-
36	Puducherry	1168.57	676.23	63.15	559.6	622.75	5.1
	Total	39376.17	45344.3	13091.72	43892.1	39687.52	14428.96

Annexure IV contd/.

S.No.	Name of the States/UTs	2016-17			2017-18	
		Amount Released	Amount Utilised	Amount Unutilised	Amount Released	Amount Utilised
1	Andhra Pradesh	110.74	*	*	1469.88	
2	Arunachal Pradesh	52.29	*	*	155.31	
3	Assam	413.64	1112.98	0	2640.14	
4	Bihar	2787.92	1382.21	1082.07	541.56	
5	Chhattisgarh	527.77	1683.25	0	359.76	
6	Goa	36.83	*	*	-	
7	Gujarat	769.95	1526.53	868.87	126.9	
8	Haryana	0	1224.85	0	115.16	
9	Himachal Pradesh	2345.48	2390.26	11.85	386.17	
10	Jammu & Kashmir	43.12	114.71	41.76	624.24	
11	Jharkhand	840.11	*	*	241.88	
12	Karnataka	3720.8	*	*	825.26	
13	Kerala	260.5	*	*	721.53	
14	Madhya Pradesh	2503.88	*	*	708.1	
15	Maharashtra	2272.33	*	*	383.99	
16	Manipur	241.34	472.58	0	339	
17	Meghalaya	2060.33	2060.33	*	446.6	
18	Mizoram	1949.55	1949.55	0	443.08	
19	Nagaland	1350.37	1450.77	0	357.45	
20	Odisha	1089.22	1670.26	*	1655.96	
21	Punjab	581.67	*	*	143.24	
22	Rajasthan	0	2267.52	0	2286.6	
23	Sikkim	601.18	*	*	15.36	
24	Tamil Nadu	13039.37	*	*	2013.12	
25	Telangana	195.64	*	*	-	
26	Tripura	676.04	*	*	132.2	
27	Uttar Pradesh	3207.19	3109.82#	1999.23#	625.67	
28	Uttarakhand	15.54	187.54	52.31	196.85	
29	West Bengal	6763.87	6042	0	915.35	
30	Andaman & Nicobar Island	134.62	36.76	97.86	31.66	
31	Chandigarh	245.44	329.59	*	-	
32	Dadra & Nagar Haveli	177.59	*	*	24.82	
33	Daman & Diu	126.42	80.33	177.71	21.89	
34	Delhi	978.64	1024.94	609.86	75.41	
35	Lakshadweep	0	0	-	-	
36	Puducherry	826.33	*	*	111.12	
	Total	50945.71	30116.8	4941.52	19135.26	

Statement referred to in reply to Part (c) of the Lok Sabha Unstarred Question No.2237 for 28.07.2017 by Shri. Jyotiraditya M. Scindia, Kumar Sushmita Dev and Shri. R. Gopalakrishnan, MP regarding Funds allocated/utilized, State-wise and year-wise during the current year and last three years for BBBP Scheme:

S.N.	State/UTs	Funds Released (In lakh)		
		2014-15	2015-16	2016-17
1	Andaman & Nicobar	-	38.55	16.2525
2	Andhra Pradesh	36.34	8.45	-
3	Arunachal Pradesh	-	43.42	-
4	Assam	36.34	8.45	-
5	Bihar	36.34	8.45	-
6	Chhattisgarh	-	44.79	-
7	Chandigarh	-	32.50	-
8	Dadar& Nagar Havelli	-	38.55	-
9	Daman and Diu	13.81	20.95	-
10	Delhi	-	231.27	-
11	Goa	-	44.79	-
12	Gujarat	-	318.05	-
13	Haryana	223	434.91	126.58
14	Himachal Pradesh	36.34	49.55	-
15	Jammu & Kashmir	28.95	366.54	15.6225
16	Jharkhand	-	39.83	-
17	Karnataka	-	41.48	-
18	Kerala	-	44.79	-
19	Madhya Pradesh	101.35	109.14	22.7497
20	Maharashtra	158.73	370.88	-
21	Manipur	18.14	8.72	-
22	Meghalaya	-	43.24	16.225
23	Mizoram	-	44.79	-
24	Nagaland	36.34	8.45	24.0475
25	Odisha	18.14	26.65	-
26	Puducherry	-	18.15	-
27	Punjab	250.97	385.26	-
28	Rajasthan	115.43	357.47	36.0887
29	Sikkim	-	44.79	32.505
30	Tamil Nadu	18.14	23.04	-
31	Telengana	-	44.79	-
32	Tripura	-	44.79	-
33	Uttar Pradesh	187.98	429.73	-
34	Uttarakhand	21.15	133.50	-
	Total	1337.49	3908.91	290.0709

Statement referred to in reply to Part (c) of the Lok Sabha Unstarred Question No.2237 for 28.07.2017 by Shri. Jyotiraditya M. Scindia, Kumar Sushmita Dev and Shri. R. Gopalakrishnan, MP regarding Funds allocated/utilized, State-wise and year-wise during the current year and last three years for Rajiv Gandhi National Crèche Scheme:

Under National Creche Scheme, till December, 2016 funds were being released to implementing agencies namely CSWB & ICCW. The funds allocated /released during 2014 -2017 is as under:

National Creche Scheme		
Financial Year	Allocated funds (Rs in crore)	Grants released to implementing Agencies ICCW & CSWB (Rs in crores)
2014-15	125.00	97.68
2015-16	205.94	133.02
2016-17	150.00	78.15 (up to Dec, 2016)

Year-wise details of funds allocated to MWCD and funds utilized by CSWB under National Creche Scheme (CSWB-BAJSS)

S/N	Year	Details of funds allocated by MWCD to CSWB	Funds utilized / released by CSWB	Balance left
1	2014-15	76,85,06,688/-	76,85,06,067/-	-
2	2015-16	1,11,63,22,290/-	1,11,40,82,822/-	22,39,468/-
3	2016-17 (upto December 2016)	78,36,96,726/-	76,45,57,658/-	1,91,39,068/-

Note – Funds under National Creche Scheme are allocated to Central Social Welfare Board whole not for the states separately.

The scheme is being implemented through the States/UTs with effect from 01.01.2017 under National Creche Scheme. Grants amounting to Rs. 48.15 crore were released to States/UTs for the 4th quarter of 2016-17 i.e. January 2017 to March 2017. The details of release of funds State-wise & year –wise to the implementing agencies/ States & UTs is as follows:

State-wise and Year-wise details of funds utilized by CSWB under National Creche Scheme (CSWB-BAJSS)

S/N	Name of the State/UT	Year-wise (Amount released/utilized by CSWB)		
		2014-15	2015-16	2016-17 (upto December 2016)
1	Andhra Pradesh	561.17	986.22	399.10
2	Andaman & Nicobar	15.68	23.72	2.05
3	Bihar	24.05	56.95	7.85
4	Chandigarh	10.44	12.52	12.96
5	Chattisgarh	430.81	583.93	514.34
6	Delhi	92.25	111.46	71.65
7	Goa	15.70	19.45	16.40
8	Gujarat	430.19	579.11	429.15
9	Haryana	112.60	126.31	87.57
10	Himachal Pradesh	176.46	217.48	50.12
11	Jammu & Kashmir	334.49	442.20	370.30
12	Jharkhand	196.89	423.50	217.68
13	Karnataka	359.35	473.64	426.85
14	Kerala	256.54	345.99	150.63
15	Lakshadweep	0.00	0.00	0.00
16	Madhya Pradesh	934.34	1504.27	1203.20
17	Maharashtra	761.11	989.32	845.27
18	Odisha	313.69	393.04	228.54
19	Puducherry	54.12	109.36	55.15
20	Punjab	53.83	68.73	71.76
21	Rajasthan	165.39	252.39	232.19
22	Tamil Nadu	465.87	632.43	509.30
23	Telangana	-	-	165.90
24	Uttar Pradesh	701.85	808.29	748.36
25	Uttarakhand	237.39	380.36	201.54
26	West Bengal	462.90	628.81	187.30
	Total	7167.11	10169.48	7195.15
	North Eastern States			
27	Assam	112.73	222.19	105.01
28	Arunachal Pradesh	60.82	108.15	73.63
29	Manipur	121.30	290.36	158.62
30	Meghalaya	34.33	49.42	27.47
31	Mizoram	71.21	106.75	0.00
32	Nagaland	16.53	38.28	0.00
33	Tripura	56.37	85.67	38.59
34	Sikkim	44.63	70.51	47.09
	Total	517.92	971.33	450.42
	Grand Total	7685.04	11140.82	7645.57

INDIAN COUNCIL FOR CHILD WELFARE, NEW DELHI
Creche Programme
Details of state wise grant released and utilised during the year 2014-15

S/N	State Council	Grant Released	Grant Utilised
1	Assam	1,96,65,099	1,36,17,840
2	Manipur	77,89,696	64,84,752
3	Mizoram	49,44,800	42,38,400
4	Nagaland	62,69,280	51,56,720
5	Tripura	64,63,452	52,98,000
6	Meghalaya	24,28,550	17,58,936
7	Arunachal Pradesh	10,87,856	5,68,000
8	Andhra Pradesh	1,29,80,036	1,07,64,926
9	A.P. Creche Committee (Q)	99,31,984	91,23,212
10	Chattisgarh	1,49,45,534	1,21,89,584
11	Punjab	44,95,915	38,21,623
12	Delhi	1,51,896	1,51,896
13	Delhi Creche Committee	4,23,840	4,87,628
14	Gujarat	1,43,51,736	1,04,68,848
15	Haryana	1,56,83,780	1,20,02,938
16	Himachal Pradesh	12,60,924	33,11,299
17	Chandigarh	-	6,00,583
18	Maharashtra	1,86,48,960	1,39,68,769
19	PragatiManav, Guna	79,08,576	61,70,404
20	Rajasthan	1,10,98,526	82,50,061
21	Tamil Nadu	-	23,38,793
22	Ujas-Jharkhand	1,04,98,040	91,24,851
23	Uttar Pradesh	2,42,09,862	1,81,54,262
24	Kerala	1,45,28,484	88,35,614
25	Odisha	79,36,404	11,44,368
26	Puducherry	57,921	42,384
27	West Bengal, C.C,	1,38,49,346	91,21,464
28	Dadra & Nagar Haveli	17,02,826	12,70,800
29	Shantiniketan, Jammu	42,03,080	36,02,436
30	Karnataka	71,16,980	65,69,520
31	Uttarakhand	3,92,052	1,47,068
	Total	24,50,25,435	19,14,85,943

INDIAN COUNCIL FOR CHILD WELFARE, NEW DELHI
Creche Programme

Details of state wise grant released and utilised during the period April – December 2015.

S/N	State Council	Grant Released	Grant Utilised
1	Assam	1,22,41,912	1,22,37,587
2	Manipur	50,01,312	50,01,029
3	Mizoram	31,78,800	31,78,800
4	Nagaland	35,49,680	35,49,459
5	Tripura	36,06,172	36,11,564
6	Meghalaya	14,30,460	13,35,096
7	Arunachal Pradesh CC	11,01,984	11,12,580
8	Telangana	78,94,020	80,73,694
9	Andhra Pradesh	66,35,018	71,31,108
10	Chattisgarh	96,52,956	85,61,066
11	Punjab	32,49,440	29,54,801
12	Delhi Creche Committee	3,81,456	3,81,280
13	Gujarat	75,33,756	75,33,756
14	Haryana	84,48,544	80,36,410
15	Himachal Pradesh	37,82,772	28,45,025
16	Chandigarh	5,40,395	4,76,016
17	Maharashtra	1,00,02,624	1,04,77,143
18	PragatiManav, Guna	49,16,544	54,35,748
19	Rajasthan	57,00,548	52,23,270
20	Tamil Nadu	16,91,828	15,88,462
21	Ujas-Jharkhand	52,94,468	31,76,389
22	Uttar Pradesh	1,30,68,400	1,36,24,607
23	Kerala	72,68,856	63,79,352
24	Lakshadweep	2,64,900	5,08,805
25	Odisha	2,11,920	2,24,721
26	Puducherry	35,320	31,788
27	West Bengal, C.C,	60,89,168	66,11,904
28	Dadra & Nagar Haveli	9,53,540	9,53,586
29	Shantiniketan, Jammu	18,01,320	-
30	Karnataka	49,27,140	48,81,222
31	Uttarakhand	7,73,508	7,06,244
	Total	14,12,28,741	13,58,42,512

INDIAN COUNCIL FOR CHILD WELFARE, NEW DELHI
Creche Programme

Details of state wise grant released and utilised during the period January –March 2016.

S/N	State Council	Grant Released	Grant Utilised
1	Assam	63,43,260	62,56,404
2	Manipur	26,36,160	26,36,064
3	Mizoram	16,47,600	16,47,540
4	Nagaland	18,78,264	18,28,948
5	Tripura	12,02,748	12,02,704
6	Meghalaya	6,91,992	6,91,956
7	Arunachal Pradesh CC	5,76,660	5,76,639
8	Telangana	41,84,896	41,84,752
9	Andhra Pradesh	23,72,544	23,72,068
10	Chattisgarh	47,28,692	47,28,440
11	Punjab	16,80,552	9,51,556
12	Delhi Creche Committee	1,97,712	1,89,508
13	Gujarat	40,69,572	39,97,649
14	Haryana	43,16,712	43,16,712
15	Himachal Pradesh	18,28,836	9,10,380
16	Chandigarh	3,13,044	13,27,983
17	Maharashtra	54,37,080	52,96,763
18	PragatiManav, Guna	28,17,396	28,17,113
19	Rajasthan	32,95,200	27,47,822
20	Tamil Nadu	8,07,324	7,74,220
21	Ujas-Jharkhand	36,24,720	32,16,730
22	Uttar Pradesh	69,87,930	70,70,944
23	Kerala	36,24,720	18,76,654
24	Odisha	8,56,992	1,13,753
25	Puducherry	16,476	12,150
26	West Bengal, C.C,	34,59,960	34,40,700
27	Dadra & Nagar Haveli	4,94,280	4,94,262
28	Karnataka	26,58,405	25,53,687
29	Uttarakhand	3,95,424	2,07,365
	Total	7,31,45,071	6,84,41,466

Grants released under National Creche Scheme for 2016-17 (January to March 2017) to States/UTs-wise.

S/N	States	2016-17
1	Andhra Pradesh	Rs.2,07,29,700/-
2	Bihar	Rs.51,93,570/-
3	Chattisgarh	Rs.2,55,44,340/-
4	Goa	Rs.7,13,280/-
5	Gujarat	Rs.2,47,64,190/-
6	Haryana	Rs.1,03,20,270/-
7	Jharkhand	Rs.1,65,61,470/-
8	Karnataka	Rs.1,93,70,010/-
9	Kerala	Rs.1,70,96,430/-
10	Madhya Pradesh	Rs.3,16,51,800/-
11	Maharashtra	Rs.4,07,01,540/-
12	Odisha	Rs.1,42,65,600/-
13	Punjab	Rs.48,14,640/-
14	Rajasthan	Rs.1,21,25,760/-
15	Tamil Nadu	Rs.2,23,79,160/-
16	Telangana	Rs.2,07,07,410/-
17	Uttar Pradesh	Rs.3,84,27,960/-
18	West Bengal	Rs.2,59,23,270/-
19	Assam	Rs.2,04,47,360/-
20	Arunachal Pradesh	Rs.56,17,080/-
21	Manipur	Rs.1,58,40,760/-
22	Meghalaya	Rs.31,50,320/-
23	Mizoram	Rs.77,86,640/-
24	Nagaland	Rs.36,55,560/-
25	Tripura	Rs.60,62,880/-
26	Sikkim*	Rs.31,80,040/-
27	Jammu & Kashmir	Rs.2,09,22,880/-
28	Himachal Pradesh	Rs.1,42,35,880/-
29	Uttarakhand	Rs.1,56,92,160/-
	Total	Rs.46,78,81,960/-
S/N	UTs	
1	Andaman & Nicobar	Rs.12,03,660/-
2	Chandigarh	Rs.10,69,920/-
3	Dadra Nagar Haveli	Rs.9,02,745/-
4	Daman & Diu	Rs.0/-
5	Delhi*	Rs.55,83,645/-
6	Lakshadweep	Rs.4,01,220/-
7	Puducherry*	Rs.54,49,905/-
	Total	Rs.1,46,11,095/-
	Grand Total	Rs. 48,24,93,055/-

The bills pertaining to Sikkim, Delhi & Puducherry have been returned by PAO due to lack of time to process them, which was released subsequently from the budget of 2017-18.

Annexure - VII

Statement referred to in reply to Part (c) of the Lok Sabha Unstarred Question No.2237 for 28.07.2017 by Shri. Jyotiraditya M. Scindia, Kumar Sushmita Dev, Shri. R. Gopalakrishnan, MP regarding Funds allocated/utilized, State-wise and year-wise during the current year and last three years for SSA Scheme:

(Rs. in lakh)

Sl. No.	Name of the State	2014-15			2015-16		
		Allocation (including State share)	Release of Central Share	Expenditure (including State share)	Allocation (including State share)	Release of Central Share	Expenditure (including State share)
1	Andhra Pradesh	286775.47	154566.68	220151.96	211606.15	66810.81	161051.54
2	Arunachal Pradesh	41573.46	33607.83	35417.42	35864.48	18179.44	29271.33
3	Assam	180927.56	97782.17	154779.39	168215.67	100464.64	116527.23
4	Bihar	802157.80	216336.05	549982.34	738714.81	251557.33	576225.94
5	Chhattisgarh	146266.71	92705.34	170940.10	214934.28	62219.70	147751.88
6	Goa	2577.08	1310.38	2301.07	2423.75	813.58	1585.81
7	Gujarat	140821.83	78476.48	126367.05	197359.78	61563.82	182493.43
8	Haryana	93301.66	42110.65	77111.15	112058.25	34501.21	52916.29
9	Himachal Pradesh	25065.25	12547.30	22157.43	34533.84	12139.13	32526.67
10	Jammu & Kashmir	178530.32	51276.51	68657.21	237195.26	129980.55	182893.46
11	Jharkhand	193794.50	75775.18	130830.03	164930.30	55863.31	135591.04
12	Karnataka	133978.35	66213.52	103546.41	154580.82	41759.33	119636.52
13	Kerala	43109.17	21844.02	27164.26	41200.40	12858.86	25832.72
14	Madhya Pradesh	449489.52	149094.91	275475.85	460633.51	160197.85	212603.60
15	Maharashtra	143914.77	58288.54	119545.19	157494.84	41225.28	84734.46
16	Manipur	32181.27	21465.80	23629.08	32202.78	18355.46	15031.94
17	Meghalaya	40632.71	20404.51	26368.72	28572.45	16626.96	21003.75
18	Mizoram	21046.25	14739.69	13034.86	20723.49	9437.51	14382.25
19	Nagaland	29834.27	20568.72	15350.76	31401.22	8739.53	15943.80
20	Odisha	192326.54	66695.31	137715.57	232170.16	82081.65	134883.34
21	Punjab	85356.37	36215.98	64378.84	98473.90	30003.82	65592.85
22	Rajasthan	483635.95	248041.55	425261.03	502613.61	193462.09	425030.13
23	Sikkim	6057.89	4526.13	4819.66	6120.57	4054.36	5163.87
24	Tamil Nadu	198987.49	135819.79	178546.68	232915.02	82111.73	141320.18
25	Telangana	195982.92	81406.88	104426.68	166734.42	21776.01	68807.25
26	Tripura	23075.82	19800.13	21878.04	26134.95	16956.97	19667.41
27	Uttar Pradesh	882045.88	449867.53	780113.36	1513952.24	505434.30	1205725.47
28	Uttarakhand	51885.58	22880.56	37138.60	58173.09	22588.40	38131.67
29	West Bengal	476627.83	97240.30	250940.93	429479.85	84679.41	170734.26
30	A & N Islands	1031.98	147.21	609.12	895.45	359.46	696.75
31	Chandigarh	6909.78	3893.53	6436.30	5968.24	3521.81	5767.69
32	Dadra & N. Haveli	1795.04	911.74	1987.09	2141.03	594.91	1694.87
33	Daman & Diu	633.70	72.77	434.56	603.55	78.38	374.01
34	Delhi	20290.53	6223.73	12432.94	19202.29	7293.80	10328.59
35	Lakshadweep	291.05	58.83	448.88	311.82	139.87	235.30
36	Pondicherry	814.13	100.00	607.62	762.67	583.14	561.18
	Total	5613726.43	2403016.25	4190986.17	6341298.94	2159014.41	4422718.48

Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

Annexure - VII contd/.

Sl. No.	Name of the State	2016-17			2017-18	
		Allocation (including State share)	Release of Central Share	Expenditure (including State share)	Allocation (including State share)	Release of Central Share (as on 04.7.2017)
1	Andhra Pradesh	263700.49	63302.18	122115.26	288248.18	21216.67
2	Arunachal Pradesh	38085.81	19956.64	30445.19	38235.05	7148.56
3	Assam	167692.16	87652.30	106131.38	185643.36	14668.33
4	Bihar	966527.08	270688.44	638367.43	1055858.69	84970.68
5	Chhattisgarh	235111.31	59262.77	170229.54	226945.16	28253.63
6	Goa	2903.76	869.11	1791.08	3227.87	319.86
7	Gujarat	259135.02	77740.50	118412.76	345359.56	25534.31
8	Haryana	106238.33	32000.88	68265.36	114467.76	10315.47
9	Himachal Pradesh	42682.22	12825.46	30704.71	47374.29	2883.62
10	Jammu & Kashmir	206255.37	107250.05	125783.94	236201.56	114338.79
11	Jharkhand	156659.35	50945.73	131992.15	153218.88	41389.54
12	Karnataka	187896.99	54495.50	128686.02	43850.00	24572.00
13	Kerala	52747.60	11316.74	32147.72	56473.77	3703.32
14	Madhya Pradesh	522316.19	154455.09	266913.52	574094.96	51987.52
15	Maharashtra	229633.33	60369.65	192206.91	244698.71	30128.44
16	Manipur	27640.13	4405.31	14384.23	35935.70	1289.02
17	Meghalaya	45124.44	20067.00	23522.18	46814.13	4804.79
18	Mizoram	19625.21	10934.31	12664.43	18545.20	1016.85
19	Nagaland	30078.84	10725.34	17000.91	30690.10	1370.09
20	Odisha	221584.02	70423.00	156377.33	242535.84	24448.15
21	Punjab	105924.19	30002.69	60009.64	113910.30	9664.35
22	Rajasthan	586663.06	182578.48	453491.19	664765.47	66491.03
23	Sikkim	6851.10	3479.24	5015.36	6734.44	748.53
24	Tamil Nadu	265603.51	82111.30	138620.06	277843.06	27765.48
25	Telangana	185371.60	41776.09	124582.92	219503.49	12188.40
26	Tripura	29303.32	19190.95	19965.83	34331.17	3562.19
27	Uttar Pradesh	1901436.29	505433.99	1458836.03	2068813.46	168970.16
28	Uttarakhand	60826.59	25268.98	42238.11	92183.57	6221.18
29	West Bengal	468849.08	82185.32	173945.60	472695.48	24088.43
30	A & N Islands	1807.66	479.14	831.90	1903.00	300.00
31	Chandigarh	6557.82	3333.55	5673.19	9381.13	749.70
32	D & N. Haveli	3132.32	1068.38	1974.23	3753.00	300.00
33	Daman & Diu	829.27	300.00	230.50	1015.00	200.00
34	Delhi	18726.98	8306.19	11439.95	34780.01	1515.05
35	Lakshadweep	366.48	239.87	250.99	370.00	100.00
36	Pondicherry	981.85	304.68	577.38	759.00	200.00
	Total	7424868.77	2165744.85	4885824.93	7991160.35	817424.14

Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

Annexure - VIII

Statement referred to in reply to Part (c) of the Lok Sabha Unstarred Question No.2237 for 28.07.2017 by Shri. Jyotiraditya M. Scindia, Kumar Sushmita Dev, Shri. R. Gopalakrishnan, MP regarding Funds allocated/utilized, State-wise and year-wise during the current year and last three years for Mid Day Meal (MDM) Scheme:

The Planning Commission has approved `90,155.00 crore for the scheme during the 12th Plan. The Budget Estimates 2014-15 was `13215.00 cr. against which an amount of `10526.97 cr has been released in FY 2014-15. The BE for 2015-16 is `9236.40 crore which is lowest since 2010-11. `9151.55 crore has been released to States/UTs in F.Y 2015-16.

The year wise budget allocation in the previous is given in the following table:

Components	2010-11	2011-12	2012-13	2013-14	2014-15	2015-16	2016-17
Children covered (in crore)	10.46	10.54	10.68	10.8	10.22	10.03	10.08*
Foodgrains allocated (in lakh MTs)	29.4	29.09	29.55	29.77	29.33	28.83	29
Budget allocation (in crore)	9440	10380	11937	13215	13215	9236.4	9700
Total release (in crore)	9128.44	9901.91	10868	10927.21	10526.97	9151.55	8862.37**

**as on date